

उद्योग मन्त्री द्वारा लगभग इस प्रकार के किसी आरोप विशेष की जानकारी नहीं है। 1956 के औद्योगिक नीति संकल्प में देश के विभिन्न भागों में उद्योगों का संतुलित विकास करने के महत्व पर बल दिया गया है तथा नए औद्योगिक कारखानों को लाइसेंस देते समय सरकार इस बात को विशेष रूप से ध्यान में रखती है।

Small Scale Industries

1563. **Shri Jedhe:** Will the Minister of Industry be pleased to state:

(a) whether it is a fact that the definition of small scale Industries has been modified;

(b) how far this change will effect the large scale and medium scale industries; and

(c) the reasons for changing the limitations in capital of the Small Scale Industries in support of getting help from the Central Government?

The Minister of Industry (Shri D. Sanjivayya): (a) No, Sir.

(b) and (c). Do not arise.

12.25 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

OBJECTIONABLE REFERENCES IN A PUBLICATION OF GOVERNMENT OF JAMMU AND KASHMIR

श्री काशीराम गुप्त (अलवर) : अध्यक्ष महोदय, मैं अविलम्बनीय लोक महत्व के निम्न विषय की ओर गृह-कार्य मन्त्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :

“जम्मू तथा काश्मीर सरकार के शिक्षा निदेशालय द्वारा सम्पादित तथा प्रकाशित पुस्तक “हमारी कहानी” भाग पांचवां, मन् 1966 में शीर्षक “नया काश्मीर” वाला अध्याय जिस में भारत

के संविधान तथा प्रादेशिक अखण्डता को चुनौती दी गई है।”

The Minister of Home Affairs (Shri Nanda): Sir, I have carefully gone through the chapter on ‘Naya Kashmir’ referred to in the Calling-Attention Notice. I had enquiries made and I was told that certain portions on page 124 of the Hindi Book were considered as offending against the Constitution and the sovereignty of India. The reference to foreign relations and defence of the State on page 124 occurs in the draft Constitution prepared by the National Conference following the appointment of a Constitutional Commission by the Maharaja of Jammu and Kashmir in 1943. It is obvious that this draft was prepared in a very different context. The chapter gives a long historical account of the National Conference movement in Kashmir, and reproduces a part of a document prepared very much before Independence.

The chapter was originally written as a part of the text book prepared in 1948 when the movement and deliberations of the National Conference in the years immediately preceding Independence were fresh in the minds of its workers. Much time has elapsed and many developments have taken place since then. The State Government consider that a good part of its contents has now become obsolete. The present Government of the State informed me some time back that they were keen for a thorough revision of the text books. On the recommendation of a committee appointed recently by the State Government, they have revised the syllabus for all classes from 1st to 8th. The State Government are arranging to have new text books prepared in which care will be taken to ensure that there is no in-accurate or objectionable material. “Naya Kashmir” has been deleted from the syllabus from the current academic session.